

Seventeenth Loksabha

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Title: Regarding lift the ban to catch sea cucumber; exemption for students of Tamil Nadu from NEET exam and various issues of farmers in Ramanthapuram, Tamil Nadu.

**\*SHRI K. NAVASKANI (RAMANATHAPURAM):** Hon. Chairman Sir, Vanakkam. Since 2011 there is a ban of the Union Government to catch sea cucumbers. Sea cucumber is an endangered species, rather a growing one. There is no ban to catch sea cucumber in the neighbouring country Sri Lanka. Keeping in view the livelihood of fishermen, I urge that this Government should lift the ban to catch sea cucumber. Farm laws have been repealed after understanding the sentiments of the farmers and the demand of Tamil Nadu for the same. Similarly understanding the sentiments of the students, parents and activists, Tamil Nadu should be given exemption for NEET. In the same way the citizenship act should be repealed keeping in view the sentiments of the minorities. Adequate compensation should be given to farmers who protested on roads against the farm laws. As many as 700 farmers lost their lives. Their kith and kin should be adequately compensated. The demand of farmers for the Minimum Support Price should be fulfilled. In my Ramanathapuram district, farmers are not getting the settlement of their insurance claims. I urge that such claims should be settled soon. Thank you.